

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1971
ANSWERED ON:23.08.2012
FOREIGN COMPANIES QUESTION
Dubey Shri Nishikant ;Khaire Shri Chandrakant Bhaurao

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the number of foreign companies operating in India at present, State-wise;
- (b) the number of foreign companies registered during the last three years;
- (c) the details of revenue received from the foreign companies by way of fees/ charges for filing/registering various documents; and
- (d) the details of employment generated during each of the last three years by these foreign companies?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R.P.N.SINGH)

- (a) The number of foreign companies, having a place of business in India, registered under the Companies Act, 1956 as on 16.08.2012, State-wise, is given at Annexure.
- (b) The number of foreign companies registered during 2009-10, 2010-11, and 2011-12 are 272, 222 and 231 respectively.
- (c) The year-wise details of fees/additional fees/ registration charges etc. received from foreign companies during 2009-10, 2010-11, and 2011-12 are Rs. 846.00 lakh, Rs. 842.08 lakh and Rs. 899.03 lakh respectively.
- (d) Statistical information on employment generated by foreign companies is not maintained in the Ministry of Corporate Affairs.